

**Central Administrative Tribunal
Principal Bench, New Delhi**

C. P. No. 624/2015

In

OA NO.2624/2015

New Delhi, this the 26th day of November, 2015

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Dr.B.A. Agarwal, Member (J)

Sumit Kumar

S/o Sh. Mehar Chand.

R/o VPO, Bali,

Distt. Baghpat, Uttar Pradesh. ..Applicant.

(By Advocate: Mr.Paswan Sharma)

Versus

Union of India : Through

1. Sh. A.K. Pahuja
General Manager,
Northern Railway,
Headquarters Office,
Baroda House, New Delhi.
2. Sh. Satvinder Singh
Chairman,
Railway Recruitment Cell,
Lajpat Nagar-1, New Delhi.
3. Sh. Anand Mathur
Chief Personal Officer,
Northern Railway,
Headquarters Office,
Baroda House, New Delhi.
4. Sh. S.S.Rana
Assistant Personal Officer
Railway Recruitment Cell,
Lajpat Nagar-1, New Delhi. .. Respondents

(By Advocate: Mr.K.M.Singh)

ORDER (ORAL)

By Dr.B.A. Agarwal, Member (J):-

Today when this case was taken up for hearing, learned counsel for the petitioner agreed that in compliance of the order of this Tribunal, marks secured by the applicant have been disclosed to him. It has also been mentioned that the applicant did not make it to the merit list having secured one mark less than the last selected candidate.

2. In view of the aforesaid, we are of the opinion that the order of this tribunal has been complied with. Accordingly, Contempt Petition is closed. Notices issued to the respondents are discharged.

(B.A. Agarwal)
Member (J)

(Mr. Shekhar Agarwal)
Member (A)

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